

Domestic air traffic

21. SHRI D.P. TRIPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that domestic air traffic is growing in India;
- (b) if so, the figures of the last three years, year-wise;
- (c) the share of the traffic, airline-wise, during this period;
- (d) whether the country has enough seats to keep up with the demand; and
- (e) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Total number of passenger carried by scheduled domestic carriers in the ' year 2012, 2013 and 2014 and corresponding traffic growth is given below:

Year	No. of passenger carried (in Million)	% of Growth
2012	58.81	-03.04
2013	61.42	+04.43
2014	67.38	+09.70

(c) Airline wise market share in the year 2012, 2013 and 2014 is given below:

Airlines	Market Share in % in 2012	Market Share in % in 2013	Market Share in % in 2014
Air India	18.3	19.4	18.4
Jet Airways	20.1	18.5	17.4
Jet Lite	6.9	5.7	4.3
Spicejet	18.0	19.0	17.4
Go Air	7.1	8.4	9.2
IndiGo	25.1	28.9	31.8
Air Costa*			0.9
Air Asia **			0.5
Kingfisher* * *	4.4		

* Air Costa started operation w.e.f. October, 2013

** Air Asia started operation w.e.f. June, 2014

*** Kingfisher stopped operation w.e.f. October, 2012.

(d) and (e) With regard to seat demand, no analysis has been carried out by Directorate General of Civil Aviation (DGCA). However, data of load factor of various scheduled airlines provided by DGCA indicate availability of seats to meet demands of various routes under all categories.

Closure of maintenance base of ATRs in Kolkata

22. SHRI RITABRATA BANERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has decided to shut down the major maintenance base of ATRs in Kolkata;

(b) if so, the reasons therefor;

(c) whether there are any plans to develop a major maintenance base elsewhere; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Civil aviation security consultant body

23. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the steps taken by the Civil Aviation authorities for strengthening safety and security in planes;

(b) whether Government has set up any Civil Aviation Security Consultant Body;

(c) if so, the details thereof and the criteria for selection of its members;

(d) whether any Members of Parliament have been nominated to this body; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) There are two regulatory authorities under Ministry of Civil Aviation *viz.* Bureau of Civil Aviation Security (BCAS) which looks after the security aspects and Directorate General of Civil Aviation (DGCA) which looks after the